

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S).11766-11770/2025

[Arising out of impugned final judgment and order dated 04-07-2025 in CRA No. 3311/2021 04-07-2025 in CRA No. 3315/2021 04-07-2025 in CRA No. 3574/2021 04-07-2025 in CRA No. 3671/2021 04-07-2025 in CRA No. 4152/2021 passed by the High Court of Judicature at Allahabad]

SIDDHARTH TIWARI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 172148/2025 - APPLICATION FOR PERMISSION
IA No. 172153/2025 - EXEMPTION FROM FILING O.T.
IA No. 168439/2025 - EXEMPTION FROM FILING O.T.
IA No. 176928/2025 - EXEMPTION FROM FILING O.T.
IA No. 176926/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Crl) No. 13423/2025 (II)

IA No. 216929/2025 - EXEMPTION FROM FILING O.T.

Date : 09-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :Mr. Rishi Malhotra, Sr. Adv.

Ms. Ansuiya, Adv.

Mr. Shivaansh Maini, Adv.

Mr. Prem Malhotra, AOR

Mr. Girijesh Pandey, Adv.

Ms. Alapna Pandey, Adv.

Mr. Ajay Kumar Tiwari, Adv.

Mr. Kanhaiya Kumar, Adv.

Ms. Anu Priya, Adv.

Mr. Avanish Pandey, Adv.

Mr. Sriram P., AOR

Mr. S Ragasandesh, Adv.

Ms. J Joe Anton Beno, Adv.

For Respondent(s) :Mr. Girijesh Pandey, Adv.
Ms. Alpana Pandey, Adv.
Mr. Ajay Kumar Tiwari, Adv.
Mr. Kanhaiya Kumar, Adv.
Mr. Avanish Pandey, Adv.
Ms. Anu Priya, Adv.
Mr. Sriram P., AOR
Mr. S Ragasandesh, Adv.
Ms. J Joe Anton Beno, Adv.

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Arweet Singh, Adv.
Mr. Abhinav Singh, Adv.
M/S. A S Pundir & Co, AOR

Mr. Nagendra Singh, Adv.
Ms. Akansha, AOR
Dr. Sanjay Gupta, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Chaitanya Mahajan, Adv.
Ms. Anjali Saxena, Adv.
Mr. Parth Singh, Adv.

Mr. Shashank Singh, AOR
Mr. Shakeel Ahmed, Adv.
Mr. Akash Sajan Sapelkar, Adv.
Mr. Rubi Kumari, Adv.
Ms. A.Anisha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List the appeals in the second week of February, 2026.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)